## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 35(ND)/2011 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY

Theolia S.A

V/s.

M/s. Theolia Wind Power Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mg. Kudsat Dev, Adv - Pelitioner/Applicant L

2. Ramfang Rry Gamai, Adv

3. Vasudere Lin, Adv.

Respe

## Order

Despite time granted on the last date of hearing, no rejoinder has been filed. A request for adjournment by circulating request letter has been made. One last opportunity is granted to file rejoinder within one week with a copy in advance to the counsel for the respondents. If the petitioner fails to file rejoinder during one week, the matter shall proceed with the arguments.

List for arguments on 21.11.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

(P.K.Sud)